

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 263 OF 2016 &  
IA NO. 549 OF 2016**

**Dated: 8<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd.**

**.... Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya

**ORDER**

Issue notice on the Appeal as well as on the I.A. No. 549 of 2016 (Appl. for stay) to the Respondents returnable on 12.12.2016 . Dasti, in addition, is permitted.

List the matter on **12.12.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt